

**BEFORE THE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE)CHENNAI**

ORIGINAL APPLICATION No.135 of 2020 (SZ)

Tribunal on its own motion – SUO MOTU based on the news item in the Tamil newspaper Dinamalar, Chennai City supplement Edition dated 23.07.2020 under the caption “Danger to Puzhuthivakkam Chitheri Lake due to river like flow of sewage water”

... Applicants

Versus

1. The Principal Secretary to Government,
Public Works Department,
Fort St. George,
Chennai – 600009.
 2. The Secretary to Government of Tamil Nadu
Department of Environment,
Fort St. George,
Chennai – 600009.
 3. Addl. Chief Secretary to Government of Tamil Nadu
Municipal Administration & Water Supply Department
Fort St. George,
Chennai – 600009.
 4. The Chairman,
Tamil Nadu Pollution Control Board
Guindy, Chennai
 5. The District Collector,
Chennai District
 6. Greater Chennai Corporation
Rep. by its Commissioner,
Chennai – 600 003.
 7. The Managing Director,
Chennai Metropolitan Water Supply and Sewerage Board,
Chennai-02
- ... Respondent(s)


Area Engineer - XIV
Chennai Metropolitan Water
Supply and Sewerage Board
Chennai - 600 003.


Superintending Engineer (South)
C.M.W.S.S. Board
No. 1, Pumping Station Road,
Chintadripet, Chennai-2.

REPORT FILED BY THE 7th RESPONDENT

I, D.Mythily, Daughter of Thiru. T.Dharman Hindu aged about 56 years now working as Superintending Engineer (South) of Chennai Metropolitan Water supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (south) in the Chennai Metro Water Supply and Sewerage Board (CMWSSB), Chennai and representing 7th Respondent herein and well acquainted with the facts of the case from the connected files.
2. I am filing this updated report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02 who has been cited as 7th respondent in the case taken up by The Hon'ble National Green Tribunal (NGT), Southern Zone (SZ), Chennai on its own motion – SUO MOTU based on the news item in the Tamil newspaper Dinamalar, Chennai City supplement Edition dated 23.07.2020 under the caption "Danger to Puzhuthivakkam Chitheri Lake due to river like flow of sewage water" vide O.A. No. 135 of 2020(SZ).
3. I humbly submit that, the Puzhuthivakkam Chitheri Lake is located at survey No.67 of Madipakkam Revenue Village situated in Depot 169 and Depot 188 in Area XIV of CMWSSB.
4. I humbly submit that, the Puzhuthivakkam Chitheri is surrounded by 19 streets comprising Depot 169 & 188. Out of this 19 streets, 8 streets are pertaining to division-188 and 11 streets area pertaining to division-169.


Area Engineer - XIV
Chennai Metropolitan Water
Supply and Sewerage Board
Chennai - 600 091.


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Chintadripet, Chennai-2.

5. I humbly submit that, in Puzhuthivakkam covering Depot-169, Underground drainage system is available and house service connections were implemented in the above 11 streets under "Illamthorum Inaippu Scheme".
6. I humbly submit that based on the orders of the Hon'ble Green Tribunal, Southern Zone dated 15.11.2021 in para 6, further progress report regarding details of number of sewer connections effected has been e filled in the NGT portal on 24.11.2021 and subsequently on 04.02.2022, 14.03.2022 and 12.04.2022.
7. I humbly submit that, the house sewer connections have been availed by all the 836 households in the above 11 streets in Puzhuthivakkam covering Depot-169 and the details of the same has been perused and recorded in the NGT in its order dated 18.04.2022.
8. I humbly submit that, in Madipakkam covering Depot 188, Underground drainage system is not available at present and there are 8 streets existing around the Chitheri Lake with 109 households and the details of the same are furnished before the Hon'ble tribunal for kind perusal as follows:


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Chennai Metropolitan V.
Supply and Sewerage Board
Chennai - 600 091.


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Details of streets in Depot 188 adjacent to the Puzhuthivakkam Chitteri lake

S. No	Name of Street	Total No of House holds
1	Lakshmi Street	11
2	Raja Street	18
3	Thilagar Avenue	7
4	Thilagar Avenue 1 st Street	40
5	Thilagar Avenue 8 th Street	6
6	Thilagar Avenue 9 th Street	20
7	Thilagar Avenue Cross Street	4
8	Yesudas Street	3
TOTAL		109

9. I humbly submit that, for implementation of Under Ground Sewerage System to Madipakkam, Government of Tamil Nadu in MA&WS Department has accorded Administrative Approval for a value of Rs.256.90 Crore vide G.O.(Ms) No.23, Municipal Administration and Water Supply (MW-1) Department, dated 31.01.2022. Further, presently evaluation of the Technical Bid is complete and the Price Bid is under evaluation. On award of work, the project will be executed within the project period of 30 months, along with effecting necessary house sewer service connections.

10. I humbly submit that, as observed the households are following septage management by engaging sewer tanker Lorries at present. The sewer tanker lorries are used for removing the sludge from the septic tank of each house and decanting into the nearest Sewage Pumping station maintained by the Board.


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...Applicants

Vs

The Principal Secretary to Government,
Public Works Department,
Fort St. George,
Chennai – 600009.

... Respondents

**REPORT FILED ON BEHALF OF THE
7th RESPONDENT**

Mr. GAUTAM.S.RAMAN